

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES**

LOK SABHA

**UNSTARRED QUESTION NO. 275
TO BE ANSWERED ON FRIDAY, FEBRUARY 3, 2017 / MAGHA 14, 1938 (SAKA)
DICGC**

275. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of Finance be pleased to state:

- (a) whether the Government has received final proposal from the Deposit Insurance and Credit Guarantee Corporation (DICGC) on the risk based deposit insurance premium structure;
- (b) if so, the details of the proposals and the action taken by Government thereon alongwith the financial implications worked out in this regard;
- (c) if not, the details of the present status thereof and by when DICGC is expected to send the final proposal to the Government; and
- (d) the details of deposit insurance ceiling limit likely to be enhanced?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): No, Sir.
- (b): In view of reply to (a) above, does not arise.
- (c) and (d): No decision has been taken by DICGC in the matter.
